

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1747.
TO BE ANSWERED ON TUESDAY, THE 10TH FEBRUARY, 2026.**

INDUSTRIAL DEVELOPMENT

1747. SHRI SATPAL BRAHAMCHARI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is aware that despite significant potential for industrial development, the expected level of investment and expansion of industrial activities are not being undertaken in the Sonipat Lok Sabha Constituency;
- (b) whether the region requires development of industrial clusters, logistics facilities, export infrastructure and skilled human resources;
- (c) the number of industrial projects approved through the Ministry of Commerce and Industry in the Sonipat Parliamentary Constituency since 2019 and the amount of funds allocated and utilised for the same;
- (d) whether issues relating to land availability, connectivity or procedural constraints in the implementation of industrial projects have been reviewed; and
- (e) whether the Government has proposed any special time-bound action plan for industrial development, investment promotion and employment generation in the Sonipat region, if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (b):** The Government has put in place a comprehensive, State-wide framework for development of industrial clusters, logistics support, export infrastructure and skilled human resources, including in Sonipat. Infrastructure support to MSMEs is provided through initiatives such as the Cluster Plug and Play Scheme and the Programme to Accelerate Development for MSME Advancement (PADMA) for creation of common facilities and industrial clusters. Logistics-related requirements are addressed through the Freight Assistance Scheme. Export promotion and capacity building support is provided under the Raising and Accelerating MSME Performance (RAMP) Programme through the Global Information & Market Facilitation Team (GIFT) Cell, which undertakes statewide initiatives for MSMEs. Fiscal incentives are extended under the Haryana Enterprises and Employment Policy, 2020.

- (c): The Department facilitates industries through policy support, incentives and regulatory clearances, it does not approve constituency-wise projects. As per Udyam Registration data, 63,373 MSMEs have been established in District Sonipat since July 2020. Industrial facilitation is provided through the Single Window System operated by the Haryana Enterprise Promotion Centre by providing support in obtaining requisite approvals, clearances, and regulatory facilitation. Details of Ultra Mega and Mega Projects set up/being set up in Sonipat under Haryana Enterprise and Employment Policy (HEEP) 2020 are placed in **Annex. A**.
- (d): Issues relating to land availability, connectivity and procedural requirements are reviewed regularly through institutional mechanisms and inter-departmental coordination. Industrial infrastructure development and upgradation is undertaken by Haryana State Industrial and Infrastructure Development Corporation Limited (HSIIDC).
- (e): The Department of Industries & Commerce, Haryana implements various policies and schemes to promote balanced and sustainable industrial development across the State, including support to MSMEs. However, formulation of a constituency-specific, time-bound action plan is not prepared by the Department.

HSIIDC, the nodal agency for industrial infrastructure development, has developed Industrial Estates, Industrial Model Townships and cluster-based industrial parks in the Sonipat Parliamentary Constituency. Sonipat is a highly industrialised area and details of industrial infrastructure developed are as under:

SI. No.	Name of Industrial Area	Total Land (in acres)	Plots Carved Out	Plots Allotted
1	IE Barhi	1255.06	1167	1068
2	IE Kundli	1341.90	2003	1852
3	IE Rai	1320.16	2075	1722
4	IMT Kharkhoda	3217.19	2509	1852
5	Old Industrial Area, Sonipat	5	39	39
6	Industrial Area, Murthal	35	186	166

The details of major investor in IEs / IMTs of Sonipat district is as follows:

SI. No.	Name of Investor	Name of IEs/IMTs	Land Allocated (in Acres)	Proposed Investment (in crores)	Proposed Employment
1	Maruti Suzuki India Ltd.	IMT Kharkhoda	800	18,000	11,000
2	Suzuki Motorcycle India Pvt. Ltd.		100	1,466	2,000
3	UNO Minda		95	1,122	733

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1747 FOR ANSWER ON 10.02.2026.

Details of Ultra Mega and Mega Projects set up/being set up in Sonipat under Haryana

Enterprise and Employment Policy (HEEP) 2020

Sr. No.	Name of the Project	Location, District	Block	Investment (INR Cr)	Employment
A	Cases already approved by Haryana Enterprises Promotion Board				
1	Maruti Suzuki India Ltd	Kharkhoda, Sonipat	B	18,000	10,000
2	Suzuki Motorcycle India (Pvt) Ltd	Kharkhoda, Sonipat	B	2,000	2,000
3	AWL Agri Business Ltd. (earlier Adani Wilmar Ltd.)	Mundlana, Sonipat	C	1,130.68	927
4	Uno Minda Ltd.	IMT Kharkhoda, Sonipat	B	1,929.81	4,035
	Total			23,060.49	16,962
B	Cases under process				
1	Bellsonica Pvt. Ltd.	IMT Kharkhoda, Sonipat	B	428.14	1,422
2	Jay Bharat Maruti Ltd.	IMT Kharkhoda, Sonipat	B	225.00	844
3	Krishna Maruti Ltd.	IMT Kharkhoda, Sonipat	B	257.27	835
4	Krishna Maruti Ltd.	IMT Kharkhoda, Sonipat	B	246.13	1,120
5	SKH Metals Ltd.	IMT Kharkhoda, Sonipat	B	533.97	1,796
6	Subros Ltd.	Kharkhoda, Sonipat	B	249.81	421
	Total			1,940.32	6,438

Details of Large Industrial Units set up in Sonipat under Haryana Enterprise and Employment Policy (HEEP) 2020.

Sr. No.	Name of the Project	Location, District	Employment (In Persons)	Investment (Rs. In Crores)
1	JBM Environment Management Pvt. Ltd.	Murthal, Sonipat	172	190.00
2	Rail Coach Factory	Barhi, Sonipat	105	630.00
			277	820.00
